

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4904  
ANSWERED ON:23.12.2014  
GRANTS UNDER DDRS  
Marabi Shri Kamalbhan Singh

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received proposals seeking financial assistance under the Deendayal Disabled Rehabilitation Scheme (DDRS) from Chhattisgarh;
- (b) if so, the details thereof along with the amount involved, funds sanctioned and released to Chhattisgarh under the said scheme, so far; and
- (c) whether any amount is pending for sanction and if so, the details thereof along with the time by which the remaining funds are likely to be released by the Government?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) & (b) Yes, Sir. Statement indicating allocation made for Chhattisgarh under the Deendayal Disabled Rehabilitation Scheme (DDRS) and funds released during the year 2013-14 and 2014-15 is as under.

	Rs. in lakhs		
Financial year	Notional Allocation	No. Proposals Received	Amount Released
2013-14	80.00	09	80.56
2014-15	100.00	09(Received on 17.12.2014)	8.66

(c) All complete proposals, which fulfill norms of the schemes, received during financial year, are processed during the year itself, subject to availability of funds. However, in case of deficiency in any documents/proposals, the grant is released only after rectification of the deficiency, in consonance with the provisions of General Financial Rules.